

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).10948/2009

HARCHAND SINGH

Petitioner(s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent(s)

(With office report)

Date: 08/04/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr Ujjal Singh, Adv.
Mr J.P.Singh, Adv.
Mr. R.C. Kaushik,Adv.

For Respondent(s)

Mr K.K.Mahalik, Adv.
Mr. Ajay Pal,Adv.
Mr. Gagan Gupta ,Adv

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 3 to 6 have filed counter affidavit.

The learned counsel for respondent Nos. 3 to 5 to serve
copy of the counter affidavit to the learned counsel for the
petitioner in a week and file proof of service.

Despite order dated 26.2.2010 of last chance,
respondent Nos. 1 and 2 failed to file counter affidavit.

List before the Hon'ble Court.
(M.K.GUPTA)
Registrar

hj